Profile of Hon'ble Member Shri Praveen Gupta

Shri Praveen Gupta has joined as a Judicial Member in National Company Law Tribunal on 18 November 2022.

He comes from the stream of practising Advocate.

He has vast knowledge and experience in the field of Law.

He was mainly practising on the civil side, dealing with matters under Writ jurisdiction in the High Courts, Second Appeals, Revisions and Company matters under the old 1956 Act and matters under IBC and Companies Act 2013.
